# NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

45

C.S.P. No. 162/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Southern Digital Screenz India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Rajesh Shah Adv Ahmed Chunawala

Ahmed

#### **ORDER**

CSP No. 162/230-232/NCLT/MB/MAH/2017 CSP No. 163/230-232/NCLT/MB/MAH/2017 CSP No. 164/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 15.11.2017.

Sd/-

Sd/-

V. NALLASENAPATHY

Member (Technical)

M.K. SHRAWAT Member (Judicial)

# NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 163/(MAH)/2017

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SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. V N Films Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Rajesh Shah Adv Ahmed Chunawala

#### **ORDER**

CSP No. 162/230-232/NCLT/MB/MAH/2017 CSP No. 163/230-232/NCLT/MB/MAH/2017 CSP No. 164/230-232/NCLT/MB/MAH/2017

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V. NALLASENAPATHY

Member (Technical)

Sd/-

M.K. SHRAWAT

Member (Judicial)

### NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 164/(MAH)/2017

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SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. UFO Moviez India Limited

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

NAME DESIGNATION
Ray esh Shah Adv
Ahmed Chunawala

**ORDER** 

CSP No. 162/230-232/NCLT/MB/MAH/2017 CSP No. 163/230-232/NCLT/MB/MAH/2017

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